

(17)

F. No. 13-77/ CESTAT/CPIO-ND/RP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 13-77/2018

Subject: Information under Right to Information Act 2005.


Sir/Madam,

Please refer to RTI application of Shri/Smt. Sanivarapu Devi (No. DOREV/2018/52203 dated 04.12.2018) **received by transfer from U.S. Ad.1C**, in this office on 13.12.2018, under RTI Act 2005 the information received from **AR (Admin)** containing 11 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs. 11 x 02= 22 (@ 2/- per page) to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.


CPIO
CESTAT, New Delhi
Date: 28.12.2018

To,

Ms. Sanivarapu Devi D/o Sanivarapu Venkanna,
Near Primary School, Mathukamilli,
Gollapalem Post, Kajuluru Mandal,
East Godavari Distt. A. P. 533468.

Copy to:

Sh. S. Bhowrnick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

31.12.2018





Dated: 26.12.2018

I.D. No. 13-77/2018

Administration Section

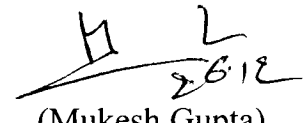
Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application dated 04.12.18 filed by Ms. Sanivarapu Devi in CPIO I.D. No. 13-77/2018, the information sought by the applicant under RTI Act 2005, is as under:

Point No. 1 & 2. Copy of letter dated 04.05.2018 along with requisition form and other documents, are enclosed.

Point No. 3. No other fresh/re-requisition has been sent to SSC, Chennai by CESTAT for the recruitment of unfilled vacant Court Master posts.

If aggrieved, you may file an appeal before, 1st Appellate Authority, CESTAT, Delhi.



(Mukesh Gupta)

Assistant Registrar (Admn.)

Encl: 11 Rpts

To

CPIO/Accounts Officer, C.E.S.T.A.T., New Delhi

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15

F.No. 30/DR-Rectt/CM/CESTAT/2014
Customs, Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi-66

Dated 04.05.2018

To

Sh K.S.Ramesh
SPS
CESTAT
Chennai.

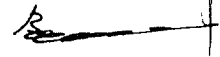
Sub : Direct Recruitment to the post of Court Master in the pay band Rs.9300-34800/- Grade Pay Rs. 4600/- and Level 7 of 7th CPC Pay Matrix, Index 1.

Sir,

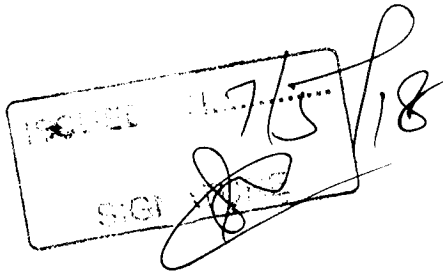
With reference to SSC's letter No. 4/6/2016/SR dated 01.11.2017 (copy enclosed), please find enclosed herewith the requisition form, for the post of Court Master, in the proper format alongwith enclosures is forwarded herewith, which may be personally submitted to SSC, Chennai, at the earliest.

Encl : As above

Yours faithfully,



(Bineesh Kumar K.S)
Deputy Registrar (Admn)



SLC

(14) 10

30(27)/DR-Recrtd /CM/CESTAT/Admn.2014
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi - 66

Dated : 04.05.2018

To

The Regional Director,
Staff Selection Commission ,
Tamilnadu Text Book Society Building
(EVK Sampath 2nd floor)
College Road
Chennai - 600 006.

Sub : Recruitment to the post of Court Master in the pay band Rs. 9300-34800/- with Grade Pay Rs. 4600/- (pre-revised) and Level 7 of 7th CPC Pay Matrix Index 1 - reg.

Sir,

With reference to SSC's letter No. 4/6/2016/SR dated (copy enclosed), please find enclosed herewith the requisition in the proper format alongwith copy of the recruitment rules (Alongwith GSR No.) and the copy of the laid down duties and responsibilities, for filling up of 2 posts of Court Master, in the pay band Rs. 9300-34800/- with Grade Pay Rs. 4600/- (pre-revised) and Level 7 of 7th CPC Pay Matrix Index 1, in CESTAT, Chennai on direct recruitment basis.

Yours faithfully



(A.Mohan Kumar)^{21/8}

Registrar

Encl: As above

F. No. 13-77/ CESTAT/CPIO-ND/RP/2018
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

4

CPIO ID No. 13-77/2018

Subject: Information sought under RTI Act, 2005.

Sir/Madam,


Please refer to RTI application of Shri/Smt. Sanivarapu Devi (No. DOREV/2018/52203 dated 04.12.2018) **received by transfer from U.S. Ad.1C**, in this office on 13.12.2018, under RTI Act 2005 (copy enclosed) wherein certain information are sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **13-77/2018(CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and para wise information/inspection on or before 28.12.2018 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made thereunder, under intimation to the undersigned.**

Encl: As above.


CPIO
CESTAT New Delhi
Date: 14.12.2018

For Compliance to:

1. A.R (Admin.)

Copy to: (For Information)

1. ~~Sh.~~ Sanivarapu Devi D/o Sanivarapu Venkanna,
Near Primary School, Mathukamilli,
Gollapalem Post, Kajuluru Mandal,
East Godavari Dist.. A. P. 533468.

2. Sh. S. Bhowmick,
U.S. to the Govt. of India,
Ad.1C (CESTAT)
Ministry of Finance, Dept. of Revenue,
North Block, New Delhi-110001

17 DEC 2018


o/c

CPIOID-13-78/2018 (CESTAT)

(3)

RTI MATTER

F. No. R20011/222/2018-Ad.1C(CESTAT)

Government of India
Ministry of Finance
Department of Revenue

New Delhi, 07th December 2018

To

The CPIO,
CESTAT, West Block No.2,
R.K. Puram, New Delhi - 66.

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act - reg.

Sir,

I am to refer to RTI applications No. DOREV/R/2018/52203 and DOREV/R/2018/52204 dated 04.12.2018 from Ms. Sanivarapu Devi, Andhra Pradesh. The same are transferred under section 6(3) of the RTI Act for providing the requisite information to the applicant directly in terms of the provisions of the RTI Act-2005, under intimation to this office.

Encl: - As above

Yours faithfully,

(S. Showmick)

Under Secretary to the Government of India/CPIO

Tele: 2309 5359

Recd
13/12/18

Copy to: Ms. Sanivarapu Devi, D/O Sanivaraou Venkanna, Near Primary School Mathukupilli Gollapalem Post, kajuluru Mandal East Godavari District, Pin : 533468

CPIO ID 13-77/2018(CPIO)

2

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) :	DOREV/R /2018/52203	Date of Receipt (प्राप्ति की तारीख) :	04/12/2018
Type of Receipt (रसीद का प्रकार) :	Online Receipt	Language of Request (अनुरोध की भाषा) :	English
Name (नाम) :	SANIVARAPU DEVI	Gender (लिंग) :	Female
Address (पता) :	D/o SANIVARAPU VENKANNA, NEAR PRIMARY SCHOOL MATHUKUPILLI, GOLLAPALEM POST KAJULURU MANADAL EAST GODAVARI DIS, Pin:533468		
State (राज्य) :	Andhra Pradesh	Country (देश) :	India
Phone Number (फोन नंबर) :	Details not provided	Mobile Number (मोबाईल नंबर) :	+91-7397086639
Email-ID (ईमेल-आईडी) :	rajub.sc225@gmail.com		
Status (स्थिति) (Rural/Urban) :	Rural	Education Status :	Graduate
Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) :	No	Citizenship Status (नागरिकता) :	Indian
Amount Paid (राशि का भुगतान) :	10) (original recipient)	Mode of Payment (भुगतान का प्रकार) :	Payment Gateway
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) :	S.Bhomick US(AD.IC)		

Information Sought (जानकारी मांगी):

1. As per the reply to my RTI application dated.19.10.2018, CPIO ID No.13-74/2018 and I.D No.13-74/2018, dated.20.11.2018, Office of Customs Excise and Service Tax Appellate Tribunal, New Delhi is informed that since no candidate nominated by SSC due to non availability of eligible candidate, the requisition has again sent to SSC, Chennai vide letter dated.04/05/2018.
Please, kindly provide the copies of above said requisition forms sent to SSC, Chennai for recruitment of two unfilled vacant Court Master posts and also provide the copy of above said letter dated.04/05/2018

Asy
13/12/186/12
A 20 (CPIO)



sent to Staff Selection Commission, Chennai.

2. As per the reply to my RTI application dated.19.10.2018, CPIO ID No.13-74/2018 and I.D No.13-74/2018, dated.20.11.2018, Office of Customs Excise and Service Tax Appellate Tribunal, New Delhi is informed that since no candidate nominated by SSC due to non availability of eligible candidate, the requisition has again sent to SSC, Chennai vide letter dated.04/05/2018.

Provide the information in the above said letter dated.04/05/2018 (i.e Subject of letter and Contents in the above said letter)

3. In the reply of my RTI application to Staff Selection Commission, Chennai, they are informed that No requisition received from the CESTAT, Chennai for unfilled vacancies of SR 2016 for inclusion in the upcoming Selection post notification. Provide information that whether any fresh/re requisition has sent to SSC, Chennai by CESTAT for the recruitment of unfilled vacant Court Master posts. (Reply for my RTI application from SSC, Chennai is hereby enclosed with this application)

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